

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 14-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/CA/98/2023

NAME OF THE PETITIONER : Mr Vijayraman Raman Kambainallur

NAME OF THE RESPONDENT(S) : M/s Trdfin Support Service Pvt Ltd & 4 Ors

UNDER SECTION : Sec 241-242 of CA, 2013

ORDER

Ld. Counsel Mr. S. KarunaMoorthy appears for the Petitioner. Ld. Counsel Mr. G. Sudhakar appears for R1, R2 and 3. Ld. Counsel Mr. B. Dhanaraj appears for R4. Ld. Counse Mr. Sriram Venkatavaradhan appears for R5.

Pleadings be complete before the next date of hearing.

The parties are directed to explore settlement, if any, within 2 weeks.

List the petition for hearing on **03.04.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

Phk